7/9/22, 2:10 PM about:blank

## Seventeenth Loksabha

an>

Title: Regarding alleged inadequate compensation paid for land acquired for National Highway project in Tamil Nadu -laid.

SHRI P. VELUSAMY (DINDIGUL): After easing of the restrictions of lock down by the Central Government, NHAI has undertaken 3 major projects for upgradation of national highways in Tamil Nadu at an estimated cost of Rs.2800 crores. The four-laning of Pollachi-Coimbatore section of NH 209 is yet to be completed. The compensation paid for the land acquired from the villages for this Karnalapuram-Pollachi highway project is insignificant and the rate applied is equal to the cost of acquisition or possession prevalent decades back. Instead of applying the market value, the amount settled is inadequate. As per the norms, for land acquired in rural areas, the compensation should be 2 times of the market value and 4 times of the market value in urban area.

about:blank 1/1